

TAMIL NADU GOVERNMENT GAZETTE EXTRAORDINARY NO. 377

**FINANCE DEPARTMENT
(Salaries)**

NOTIFICATION REGARDING AWARD OF CONSTRUCTION OF THE DAIRY-CUM-POWDER PLANT AT THIRUVANNAMALAI ON TURN-KEY BASIS TO THE NATIONAL DAIRY DEVELOPMENT BOARD UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT.

(G.O.Ms.No.377, Finance (Salaries), 18th December 2008, Margazhi 3, Thiruvalluvar Aandu – 2039.)

No.II(2)/FIN/608(c)/2008.

Under clause (f) section 16 of the Tamil Nadu Transparency in Tenders Act,1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the award of construction of the Dairy-cum-powder plant with a capacity of 2.00 Lakhs Litre per day with 20 metric tonnes of powder plant at Thiruvannamalai on turn-key basis to the National Dairy Development Board by the Commissioner for Milk Production and Dairy Development.

**K. GNANADESIKAN,
Secretary to Government.**